

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Video Conference)**

**PRESENT: Dr. Venkata Ramakrishna Badarinath Nandula, Member (Judicial)  
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 26.09.2022 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
Contempt Application/1/AMR/2022 (connected with CA.No.20/252/AMR/2020)		425	B. Chithambaram Vs. Tamilnadu Mercantile Bank Limited & 3 others (in the matter of M/s Pinakini Beverages Private Limited)

**Counsel for Petitioner(s):**

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Ld. Counsel for the Petitioner present. No representation for the Respondent.

Counter not filed. Adjourned on condition that counter if any is not filed by the next hearing date the right to file counter would stand forfeited.

The matter stands adjourned to 18.10.2022.

Sd/-

**MEMBER JUDICIAL**